

Daily wages/temporary employees in DDA and CPWD

10669. SHRI BABURAO PARANJPE :
SHRI ATAL BIHARI
VAJPAYEE :
SHRI AMAR ROYPRADHAN :

Will the Minister of WORKS AND HOUSING be pleased to lay a statement showing :

(a) the number of employees in C.P.W.D., D.D.A. and his Ministry's other Departments in Delhi ;

(i) who are on daily wages ; and

(ii) whose service continue to be temporary ;

(b) policy which governs their being made permanent ; and

(c) how many employees of DDA, CPWD and other Departments under his Ministry have been made permanent in each of the previous 3 years ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) :

(a) to (c). The information is being collected and will be laid on the Table of the House.

LTC facility

10670. SHRI MANOHAR LAL SAINI : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that some of the employees working in his Ministry and its attached and subordinate offices have been found abusing the L.T.C. facility during the course of the last five years and major penalties have been imposed on them ;

(b) if so, the details thereof as also the details of the penalties awarded to them and whether the penalty is in keeping with the gravity of the offence ; and

(c) are there any more such cases pending action ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir.

(b) Major penalty of reduction of pay by 3 stages in time scale for a period of one year has been imposed on a group B Officer of an attached office of this Ministry. Also, minor penalties have been imposed on three other officials of attached/subordinate offices. The penalties have been awarded by competent authorities after following the prescribed procedures and keeping all aspect of the cases in view.

(c) Yes, Sir.

Break up of vacant and filled posts connected with "Rajbhasha"

10671. SHRI KAMLA MISHRA MADHUKAR : Will the Minister of IRRIGATION be pleased to state :

(a) category-wise break up of vacant and filled up posts connected with Rajbhasha in his Ministry/attached and subordinate offices ;

(b) whether persons are available in the feeder channels for filling the vacant posts ;

(c) if so, in how many categories ;

(d) the reasons for delay and being indifferent towards filling the Hindi posts ; and

(e) by what time the action will be completed ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (e). The information is being collected and will be laid on the Table of the House.

बूचड़खानों की स्थापना के विरोध में अभ्यावेदन

10672. श्री सत्यनारायण जटिया : क्या कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली सहित देश में स्थापित किये